

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Video Conference)**

**PRESENT: SHRI BHASKARA PANTULA MOHAN – HON'BLE ACTING PRESIDENT**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.06.2021 AT 11.00 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 92/95/AMR/2020
NAME OF THE COMPANY	Torus India Ltd
NAME OF THE PETITIONER(S)	Stressed Assets Stabilization Fund
NAME OF THE RESPONDENT(S)	Tours India Ltd
UNDER SECTION	95 OF IBC

**Counsel for Petitioner(s):**

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

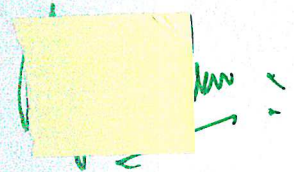
**Counsel for Respondent(s):**

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

List the matter for further consideration on 10.07.2021.



ACTING PRESIDENT